NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

	PRESENT: SHRI Ch.	MOHD SHARIEF TARIQ, MEMBEF	R - JUDICIAL
COMPANY APPLICATION		:	
PETITION NUMBER		: TCP/21/2016	
NAME OF THE APPLICANT		: RAMESH JAGITIANI	
NAME OF THE RESPONDENT		: P. NAMMASIVAYAM & 3 (ARGUS ENTERPRISES PVT LTD)	
UNDER SECTION		: 397/398	
S.No.	Name (in Capital)	Represented by	Signature
D	M. ROSHAN ATZQ	R3+ N4	M. Raly Ay
2	Akshaya	LIRR 2	R. Herry

<u>ORDER</u>

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

-sel -

ghk